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Title: Need to take steps to address the grievances of Overseas Citizenship of India (OCI) card holders.

SHRI ANTO ANTONY (PATHANAMATHITTA): Mr. Chairman, Sir, I would request the Government to kindly redress the grievances relating to Overseas Citizenship of India (OCI) cards. The Government introduced OCI card as a life-long visa for Persons of Indian origin (PIOs), which exempts them from registration with the local police authority while staying in India. However, there are a lot of complaints from PIOs especially who reside in the United States that our Mission takes a stand that OCI card is no longer a life-long document. Therefore, our Mission insists that the PIOs should go in for periodic renewal of OCI card in accordance with the renewal of passports. Persons of Indian Origin also have complaints over the enhanced fee for the renunciation of passport and procurement of OCI card as well as inordinate procedural delays in our Missions abroad. It creates a lot of stress on the PIOs who wish to hold OCI cards.

Therefore, I would request the Government to kindly redress the grievances of PIOs in these matters.